

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1495 of 2019**

**IN THE MATTER OF:**

**M/s Indu Projects Ltd.  
(Through IRP)**

**...Appellant**

**Versus**

**M/s Shrushti Contech Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Kumar Anurag Singh, Mr. Kumar Shivam,  
Mayank Sapre and Mr. Zain Khan, Advocates**

**For Respondent : Mr. Piyush Sharma, Advocate**

**O R D E R**

**14.02.2020** Due to paucity of time, the Appeal could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **12<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/gc*